

OA No. 783/04

19.09.2012

Hon'ble Mr. Sanjeev Kaushik, JM
Hon'ble Ms. Jayati Chandra, AM

None for the applicant even when the case is called second time. Shri K.P. Singh counsel for the respondents.

It seems that applicant has lost interest in prosecuting the matter. Hence, O.A. is dismissed in default and for non prosecution.

Jch.
A.M

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S.M

Manish/-